RAJYA SABHA

Saturday, the 8th December. 1962/the 17th Agrahayana, 1884 (Saka).

The House met at twelve of the clock, MR. CHAIRMAN in the Chair.

STATEMENT RE GOVERNMENT BUSINESS

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): With your permission, Sir, I ris_e to announce that Government Business for the rest of the Session, after the House has adopted the Defence o* India Bill, will consist rf-

(1) Consideration and return of the following Bills as passed by Lok Sabha:—

The Gift-tax (Amendment¹) Bill, 1962.

- The Taxation Law_s (Amendment) Bill, 1962.
- The Manipur (Sales of Motor Spirits and Lubricants) Taxation Bill, 1962.
- The Delhi Motor Vehicles Taxation Bill, 1962.

(2) Consideration and passing of the following Bills as passed by Lok Sabha: —

- The Personal Injuries (Emergency Provisions) Bill, 1962.
- The Emergency Risks (Goods) Insurance Bill, 1962.
- The Emergency Risks (Factories) Insurance Bill, 1962.

(3) Consideration of a motion for concurrence for reference of the Cons titution (Fifteenth Amendment) Bill, 1962 to a Joint Committee.

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(4) Consideration and passing of the following Bills, as passed by Lok Sabha-

- The Workmen's Compensatioa (Amendment) Bill, 1962.
- The Multi-Unit Co-operative Societies (Amendment) Bill, 1962.
- The Working Journalists (Amendment) Bill, 1962.
- The Delimitation Commission Bill, 1962,

ANNOUNCEMENT RE ALLOCATION OF TIME FOR GOVERNMENT BUSINESS

MR. CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held today has recommended allocation of time for Government Business as follows: —

Time allotted

- 1. The Gift-tax (Amendment) 1 hr. Bill, 1962.
- 2. The Taxation Laws (Amen- 1 hr. 30 mm. dment) Bill, 1962.
- 3. The Manipur (Sales of Motor 30 mts. Spirits and Lubricants) Taxation Bill, 1962.
- The Delhi Motor Vehicles 30 mts. Taxation Bill, 1962.
- 5. The Personal Injuries 1 hr. (Emergency Provisions) Bill, 1962.
- 6. The Emergency Risks (Goods) Insurance Bill, 1962
- 7. The Emergency Risks (Factories) Insurance Bili, 1962.
- The Constitution (Fiftern I hr. teenth Amendment) Bill, 1962 (Motion for reference of Bill to a Joint Committee).
- 9. The Workmen's Com- 2 hrs. pensation (Amendment) Bill, 1962.
- The Multi-Unit Co-ope- 30 mts. rat ve Societies (Amendment) Bill, 1962.